

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 360 of 2013

Friday, this the 6th day of September, 2013

CORAM:

Hon'ble Dr. K.B.S. Rajan, Judicial Member

Hon'ble Mr. K. George Joseph, Administrative Member

1. K. Ibrahim, aged 52 years, S/o. Mohammed, Junior Engineer (Mechanical), Andaman Lakshadweep Harbor Works, Willington Island, Matsyapuri PO, Kochi, residing at Karayil House, Nellikaparamba PO, Kozhikode.
2. V.V. Shailaja, aged 49 years, W/o. T.A. Muraleedharan, Assistant Engineer (Civil), Andaman Lakshadweep Harbor Works, Kavaratti, residing at Smrithi, Karaparamba PO, Kozhikode.
3. Joy Kurian, aged 49 years, S/o. Late O.V. Kurian, Junior Engineer (Mechanical), Andaman Lakshadweep Harbor Works, Minicoy, residing at Oliprakattu House, Velamcode Post, Kozhikode.
4. A. Udayakumar, aged 50 years, S/o. K.C. Krishnan, Junior Engineer (Civil), Andaman Lakshadweep Harbor Works, Minicoy, residing at Chinnambeth House, Kappad PO, Kannur.
5. A. Rugmini, aged 49 years, W/o. Gopi Nair, Assistant Engineer, (Civil), Andaman Lakshadweep Harbor works, Kavaratti, residing at Gayathri, Arakuparamba PO, Perinthalmanna, Malappuram.

..... **Applicants**

(By Advocate – Mr. R. Sreeraj)

V e r s u s

1. Union of India, represented by its Secretary to Government of India, Ministry of Shipping, Road Transport & Highways, New Delhi – 110 011.
2. The Chief Engineer & Administrator, Andaman Lakshadweep Harbor Works, Portblair-744 101.
3. The Deputy Chief Engineer, Andaman Lakshadweep Harbor Works, Kavaratti – 682 555.

..... **Respondents**

[Signature]

(By Advocate – Mr. Sunil Jacob Jose, SCGSC)

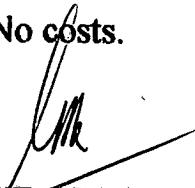
This application having been heard on 06.09.2013, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Dr. K.B.S. Rajan, Judicial Member -

Heard the learned counsel for the parties.

2. The respondents have withdrawn the impugned order in this OA, as such the OA stands disposed of with no further orders. However, the applicants have filed separate OAs as their regularization of ad hoc service stands cancelled. This Original Application will not come in the way of other OAs. No costs.


(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER


(DR. K.B.S. RAJAN)
JUDICIAL MEMBER

“SA”